

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015,
APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015 AND
APPEAL NO. 60 OF 2017**

Dated: 26th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015

**Samalkot Power Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Shubham Arya for R-2
Ms. Meghana Aggarwal for R-3

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

**M/s Spectrum Power Generation Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Ambuj Dixit

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. M.G.Ramachandran
Mr. Shubham Arya for R-2
Ms. Meghana Aggarwal for R-4

APPEAL NO. 60 OF 2017**Power Grid Corporation of India Ltd.**.... **Appellant(s)****Vs.****Central Electricity Regulatory Commission & Ors.**.... **Respondent(s)**

Counsel for the Appellant(s) :

Mr. M.G.Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) :

Mr. Sethu Ramalingam for R-1

Ms. Meghana Aggarwal for R-2

Mr. Matrugupta Mishra
Mr. Ambuj Dixit for R-4**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **01.10.2018.**

(Justice N. K. Patil)
Judicial Member*ts/mk***(I.J. Kapoor)**
Technical Member